

(c) 57 Complaints in the Central sphere relating to corruption were referred to the Central Bureau of Investigation for inquiry, 448 to the departments concerned for inquiry, 658 to the departments concerned for appropriate action and 2595 were filed as not warranting action. 749 Complaints in the Central sphere not relating to corruption were forwarded to the departments concerned for appropriate action and 807 were filed as not warranting action. 338 Complaints in the State sphere were forwarded for disposal to the State Governments and 362 filed as not warranting action.

Synthetic Drug plant in Andhra Pradesh

2614. **Shri P. R. Chakraverti:** Will the Minister of Petroleum and Che-

micals be pleased to state:

(a) whether arrangements have been made to set up a synthetic drug plant in Andhra Pradesh with Russian collaboration;

(b) whether this will be the biggest of its kind in the world;

(c) the main products and their volume; and

(d) whether any ancillary industries are proposed to be established in the neighbourhood of the Project?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagaman): (a) to (d). Yes. The Synthetic drugs plant being set up in Andhra Pradesh with Soviet collaboration will be a fairly large project. The main products and their capacities are given below:—

1. Sulphadimideine	} Sulpha Drugs group	280	tonnes
2. Sulphaguanidine		130	"
3. Sodium Sulphacyl		50	"
4. Sulphanilamide		50	"
5. Acetazolamide		25	"
6. Isonicotinic Acid & Hydrazide .		20	"
7. Phenobarbitone		10	"
8. Phenacetin		100	"
9. Diethyl Carbamazine Citrate		30	"
10. Amidopyrine		40	"
11. Dipyrone		10	"
12. Piperazine adipinate		50	"
13. Vitamin B 1		30	"
14. Vitamin B 2		5	"
15. Nicotinamide		20	"
16. Folic Acid		1	"
		851 tonnes	

Attempts are being made to promote ancillary industries in consultation with the State Government of Andhra Pradesh.

Police Set-up in Delhi

2615. { Shri Yashpal Singh:
Shri Bagri:
Shri Surendra Pal Singh:
Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to change the set up of the police in the Union Territory of Delhi by replacing the existing pattern by the Metropolitan Police Force on the lines of Bombay and Calcutta;

(b) if so, the reasons therefor; and

(c) the features of the new set-up?